## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	T.P No.	Purpose	Section	Name of the Parties
CP35/07	IA36/16 in TP04/16	Hearing	397/398	K.Rajaiah Vs.Chamundeswari Studios & Lab Pvt.Ltd & 4 others.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

Q

PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

\_(Petitioner\_\_\_\_

Respondent)

1. SATISH.K.V

Petitioner

C.V. Juen

Counsel for petitioner is present. Objections in IA 36/16 are not filed by respondents. It is reported by the counsel for petitioner that he received a letter addressed to the Tribunal and copy marked to the petitioner from the respondents' side that they will seek time to file their counter in IA 36/16.

Hence, posted to 20.03.2017 as a last chance.

MEMBER (J)

MEMBER (T)